

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

SBJ Projects Pvt.Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

Mr. Shyam Kapadia, Counsel
a/w Ms. Smruti Kanade and
Ms. Rajlaxmi Kale i/b
Negandhi Shah &
Humayatullah for Respondent

Phuozc Merchant 1/B Apex Law Partners
for Petitioners

ORDER

TCP No. 357/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 02.11.2017.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)